

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/56(KB)2019
IA(I.B.C)/1098(KB)2024, IA(I.B.C)/989(KB)2024,
IA(I.B.C)/579(KB)2024, IA(IBC)(PLAN)/1(KB)2024,
IA(I.B.C)/733(KB)2023, IA(I.B.C)/1122(KB)2022,
IA(I.B.C)/606(KB)2023, IA(I.B.C)/580(KB)2024,
IA(I.B.C)/909(KB)2023, IA(I.B.C)/1033(KB)2023,
IA(I.B.C)/594(KB)2023, IA(I.B.C)/1311(KB)2024

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HONBLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SIMPLEX PROJECTS LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] For the State Bank of India
Mr. Deepanjan Dutta Ray, Adv.]
Ms. Sanjana Jha, Adv.]

Mr. Rishav Banerjee, Adv.] For the Respondent in IA(I.B.C)/1122(KB)2022
Mr. Keshav Tibarewalla, Adv.]

Mr. Rishav Banerjee, Adv.] For the Respondent Nos.1, 2, 6, 8, 9 and 10 in
Mr. Keshav Tibarewalla, Adv.] IA(I.B.C)/733(KB)2023

Ms. Urmila Chakraborty, Adv.] For the Applicant in IA(I.B.C)/594(KB)2023
Mr. A. Meharia, Adv.]
Ms. T. Singh, Adv.]
Ms. Paramita Banerjee, Adv.]
Mr. Tamoghna Chattopadhyay, Adv.]

Ms. Kanishka Prasad, Adv.] For the Resolution Professional.
Ms. Ishita Srivastava Adv.]

ORDER

1. Learned Senior Counsel/Counsel for the parties present.
2. **IA(I.B.C)/733(KB)2023:**
 - a. Respondents are directed to file reply affidavit within a period of two weeks.
 - b. Respondent No.11 has already filed reply affidavit.

- c. Pleadings be completed in the meantime.
 - d. List this matter for arguments on **6th August, 2024**.
3. **IA(I.B.C)/1122(KB)2022 and IA(I.B.C)/1311(KB)2024:**
- a. List these matters on **6th August, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)